

PATNA HIGH COURT, PATNA

NOTIFICATION

The ~~20th~~ July, 2023

No. ~~307~~...A : The Judicial officers of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court is pleased to confer upon the Officers named below, the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred
1	2	3
1.	Sri Rakesh Kumar-II Sub Judge-cum-C.J.M., Chapra (Saran)	a) Sub Judge-cum-A.C.J.M. b) Chapra c) Saran
2.	Sri Chandra Mani Kumar Sub Judge-cum-C.J.M., Hajipur (Vaishali)	a) Sub Judge-cum-A.C.J.M. b) Hajipur c) Vaishali
3.	Sri Jitendra Kumar-I Sub Judge-cum-C.J.M., Ara (Bhojpur)	a) Sub Judge-cum-A.C.J.M. b) Ara c) Bhojpur
4.	Sri Ranjeet Kumar Sub Judge-cum-C.J.M., Jehanabad	a) Sub Judge-cum-A.C.J.M. b) Jehanabad c) Jehanabad
5.	Sri Nishant Kumar Priyadarshi Sub Judge-cum-C.J.M., Purnea	a) Sub Judge-cum-A.C.J.M. b) Purnea c) Purnea
6.	Ms. Saroj Kirti Sub Judge-cum-C.J.M., Nawada	a) Sub Judge-cum-A.C.J.M. b) Nawada c) Nawada

7.	Sri Randhir Kumar Sub Judge-cum-C.J.M., Arwal (Jehanabad)	a) Sub Judge-cum-A.C.J.M. b) Arwal c) Jehanabad
8.	Sri Shaktidhar Bharti Sub Judge-cum-C.J.M., Sasaram (Rohtas)	a) Sub Judge-cum-A.C.J.M. b) Sasaram c) Rohtas
9.	Sri Sukul Ram Sub Judge-cum-C.J.M., Aurangabad	a) Sub Judge-cum-A.C.J.M. b) Aurangabad c) Aurangabad
10.	Sri Deepak Kumar-III Sub Judge-cum-C.J.M., Banka	a) Sub Judge-cum-A.C.J.M. b) Banka c) Banka
11.	Sri Manoj Kumar-V Sub Judge-cum-C.J.M., Darbhanga	a) Sub Judge-cum-A.C.J.M. b) Darbhanga c) Darbhanga
12.	Sri Om Shankar Sub Judge-cum-C.J.M., Kishanganj	a) Sub Judge-cum-A.C.J.M. b) Kishanganj c) Kishanganj
13.	Sri Ajay Kumar-II Sub Judge-cum-C.J.M., Gopalganj	a) Sub Judge-cum-A.C.J.M. b) Gopalganj c) Gopalganj
14.	Sri Anjani Kumar Gond Sub Judge-cum-C.J.M., Madhubani	a) Sub Judge-cum-A.C.J.M. b) Madhubani c) Madhubani

By order of the High Court,

Sd/- R. P. Mishra

Registrar General

Memo No.- 46932-9961 Dated, Patna the 20th July, 2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High

Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / I/C Member Secretary, Bihar State Court Management System, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / All the District and Sessions Judges of all the Judgeships of Bihar for information **[and communication to the officers concerned.**

The officers concerned may be directed to make over charge of their present assignment immediately on receipt of the Court's notification so as to join their new assignment soon thereafter.

The posting of the officers as Sub Judge should be adjusted against the vacant Court/s, if any, lying at the station and new Courts of sub Judge may be created only when there is no such Court vacant since earlier.

The aforesaid Officers shall not be designated as Sub Judge-I-cum-A.C.J.M.-cum-A.S.J-cum-Judges of Small Cause Courts.]

[-] For D.Js. Concerned only.

By order of the High Court


Registrar General